

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 189 OF 2018

Dated: 6th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

ACB (India) Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Misra
Ms. Somya Singh

Counsel for the Respondent(s) : Ms. Poorva Saigal
Mr. Pulkit Agarwal for R-4

ORDER

Learned counsel, Mr. Matrugupta Mishra, appearing for the Appellant submitted that he is filing his rejoinder submissions during course of the day in Registry.

Submissions made by the learned counsel appearing for the Appellant, as stated above, placed on record.

Learned counsel appearing for the Appellant, permitted to file his rejoinder submissions during course of the day in the Registry. The same was taken on record.

List the matter for hearing on **14.03.2018** subject to completion of pleadings.

(Ravindra Kumar Verma)
Technical Member

(Justice N. K. Patil)
Judicial Member

bn/kt